HIGH COURT OF JUDICATURE AT BOMBAY

NAGPUR BENCH

SITTING LIST W.E.F. 3rd November 2025

Sr. No.	Sitting	Assignment
1	**The Hon'ble Shri Justice ANIL S. KILOR** **AND** **The Hon'ble Shri Justice RAJNISH RATNAKAR VYAS** **Commercial Appellate Division Bench** **[Division Bench - 1]**	For admission, hearing, order matters and applications therein : **(A)** All Public Interest Litigation. **(B)** Civil Writ Petitions relating to Tender Matters. **(C)** All Writ Petitions pertaining to Service Matters except assigned to Division Bench No.2. **(D)** Civil Writ Petitions against the orders passed by MAT/CAT. **(E)** Civil Writ Petitions relating to Environmental issues. **(F)** Appeals u/s 13 of Commercial Courts Act, 2015. **(G)** Civil Writ Petitions relating to infrastructure of Courts within the jurisdiction of Nagpur Bench. **(H)** Other Civil work of the Division Bench not assigned to Division Bench No.2. **(I)** All Arbitration Appeals pertaining to Division Bench.
2	**The Hon'ble Smt. Justice M.S. JAWALKAR** **AND** **The Hon'ble Shri Justice M.W. CHANDWANI** **[Division Bench - 2]**	For admission, hearing, order matters and applications therein : **(A)** All Civil Writ Petitions pertaining to caste scrutiny committee cases. **(B)** Civil Writ Petitions relating to Service Matters pertaining to, MEPS Act and local authorities viz. Zilla Parishad, Municipal Council and Municipal Coorporation etc.

		(C) All Family Court Appeals. **(D)** All Contempt Appeals. **(E)** All First Appeals. **(F)** All Letter Patent Appelas.
3	**The Hon'ble Shri Justice ANIL L. PANSARE** **AND** **The Hon'ble Shri Justice RAJ DAMODAR WAKODE** **[Division Bench - 3]**	For admission, hearing, order matters and applications therein : **(A)** All Criminal Writ Petitions. **(B)** All Criminal Appeals against Conviction except final hearing. **(C)** All Criminal Appeals against Acquittal except final hearing. **(D)** All Criminal Appeals against conviction and acquittal pending for final hearing from the year 2020 onward. **(E)** All Writ Petitions, Appeals, Applications and Reference relating to Direct Tax, Indirect Taxes and Customs. **(F)** All Criminal work pertaining to Division Bench not assigned to any other Court.
4	**The Hon'ble Justice URMILA JOSHI-PHALKE** **AND** **The Hon'ble Shri Justice NANDESH SHANKARRAO DESHPANDE** **[Division Bench – 4]**	For admission, hearing, order matters and applications therein : **(A)** All Criminal Applications u/s 482 of Cr.P.C. / 528 of B.N.S.S. **(B)** All Criminal Appeals against conviction and acquittal pending for final hearing upto the year 2019.
5	**The Hon'ble Smt. Justice VRUSHALI V. JOSHI** **[Single Bench - 1]**	For admission, hearing, order matters and applications therein : **(A)** All Criminal Applications u/s 482 of Cr.P.C. / 528 of B.N.S.S. petaining to Single Bench.

		(B) All Criminal Applications U/s 407 of Cr.P.C. /447 of BNSS. **(C)** Criminal Revision Applications. **(D)** Regular Bail Applications. **(E)** Anticipatroy Bail Applications.
6	**The Hon'ble Ms. Justice NIVEDITA P. MEHTA** **[Single Bench - 2]**	For admission, hearing, order matters and applications therein : **(A)** All Criminal Appeals against Conviction. **(B)** All Criminal Matters pertaing to Single Bench not assigned to any other Court. **(C)** Arbiration matters pertaining to Single Bench from the year 2024 onward.
7	**The Hon'ble Shri Justice PRAFULLA S. KHUBALKAR** **[Single Bench – 3]**	For admission, hearing, order matters and applications therein : **(A)** Civil Writ Petitions from the year 2024 onward. **(B)** All First Appeals including MACP from the year 2021 onward. **(C)** Writ Petitions for final hearing from the year 2014 onward.
8	**The Hon'ble Shri Justice ROHIT W. JOSHI** **[Single Bench - 4]**	For admission, hearing, order matters and applications therein : (**A)** All Second Appeals. **(B)** Appeals from Orders. **(C)** Civil Revision Applications. **(D)** Civil Writ Petions from the Year 2021 to 2023. **(E)** Writ Petitions for final hearing upto the year 2013.

9	**The Hon'ble Shri Justice PRAVIN S. PATIL** **[Single Bench - 5]**	For admission, hearing, order matters and applications therein : **(A)** All First Appeals including MACP upto the Year 2020. **(B)** Civil Work of Single Bench not assigned to any other Court.
10	**The Hon'ble Shri Justice M.M. NERLIKAR** **[Single Bench - 6]**	For admission, hearing, order matters and applications therein : (**A)** All Criminal Writ Petitions pertaining to Single Bench. **(B)** All Criminal Appeals against Acquital.
11	**The Hon'ble Shri Justice SIDDHESHWAR SUNDARRAO THOMBRE** **[Single Bench - 7]**	For admission, hearing, order matters and applications therein : **(A)** All Civil Writ Petitions upto the Year 2020. **(B)** Arbitration matters pertaining to Single Bench up to the year 2023.

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(1) The matters/cases, wherein the Apex Court has passed order for expeditious hearing/time bound hearing, be given priority. The matters of Senior Citizens/ Marginalised section would also be given priority.

(2) The Criminal Appeals pending for more than five years in which the accused is/are in Jail, be given priority.

(3) The **Hon'ble Ms. Justice NIVEDITA P. MEHTA** is appointed to hear and decide the matters under the Arbitration and Conciliation Act, 1996.

(4) The **Hon'ble Shri Justice PRAFULLA S. KHUBALKAR** is appointed to hear and decide the matters under the Companies Act, 1956, the Companies Act, 2013 and the Banking Regulation Act, 1949.

(5) All the Hon'ble Judges, designated to try the Election Petitions under the Representation of the People Act, 1951, shall assign a date in the week as per their convenience, to deal with the Election Petitions.

(6) Contempt Petitions (Civil) will be taken up by the concerned Division Bench or Single Judge, as the case may be, before which the main matter is pending or before which the main matter would lie if it were pending.

High Court, Appellate Side)
Bombay)
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Date : 29th October 2025)

By Order

Sd/-

(P. P. JADHAV)
Registrar (Judl-I)